

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
STARRED QUESTION No. 90
TO BE ANSWERED ON 21.07.2017

ANGANWADI CENTRES

*90. SHRI RAMDAS C. TADAS:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether any proposal has been approved by the Government to give a new look to the Anganwadi centres in the country;
- (b) if so, the details thereof; and
- (c) the action taken so far on the said proposal along with the outcome thereof and the time by which new Anganwadi centres are likely to be set up in Wardha of Maharashtra?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI MANEKA SANJAY GANDHI)

- (a) to (c): A Statement is laid on the Table of the House.

Statement referred to in reply to Part (a) to (c) of Lok Sabha Starred Question No. 90 regarding "Anganwadi Centres" for answer on 21.07.2017 raised by Shri. Ramdas C. Tadas

- (a) & (b): Anganwadi Services, a part of Umbrella ICDS Scheme, is a Centrally Sponsored Scheme implemented by the States/UTs. The aforesaid scheme was approved for the period of XII Five Year Plan which ended on 31.03.2017 and extended upto 30.9.2017. The scheme approved for the XII Plan period covered a number of components including construction and upgradation of AWC buildings. Continuation of the scheme beyond XII Five Year Plan is to be for the period 2017-2020 i.e. duration of Fourteenth Finance Commission. Further continuation is not outside the existing components approved during the XII Five Year Plan.
- c) All the approved 14 lakh AWCs have been allocated to the States/UTs. The State of Maharashtra has been sanctioned 1,10,486 Anganwadi Centres, out of which 1,09,256 are operational. Setting up of new Anganwadi Centres at various places in the State including at Wardha is to be done by the State Government.

States/UTs have been authorized vide letter dated 1st December 2014 to relocate the AWCs. However, while relocating the AWCs, the aspect of availability of adequate land, building, water facilities, ease of access of pregnant women and children besides maximum travel distance not being more than 5 km in case of urban areas, 3 km in rural areas and 1.5 km in tribal areas for the AWWs may be kept in view.
